

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

16. C.P. (IB)-114(MB)/2024

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 14.06.2024**

**NAME OF THE PARTIES:- Volon Cyber Security Private Limited**

**Section: 59 of Insolvency and Bankruptcy Code, 2016**

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**ORDER**

Counsel, Ajit Singh Tawar a/w Koshal Kumar appeared for the Petitioner/RP. It has been pointed out that report of the RoC, Pune has not yet been filed. Therefore, RoC, Pune is directed to submit its report by serving an advance copy on the Applicant at least two days before the next date of hearing. List this matter on **31.07.2024**.

Sd/-  
**ANIL RAJ CHELLAN**  
**Member (Technical)**

*ANKIT*

Sd/-  
**KULDIP KUMAR KAREER**  
**Member (Judicial)**